

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV, (SINGLE BENCH)**

**ITEM No.482**  
**CP/87A/ND/2018**

**IN THE MATTER OF:**

Meena Malhotra	...	Applicant
Versus		
M/s. Ansal Properties & Infrastructure Ltd	...	Respondent

**under Section 73 (4).**

**Order delivered on 18.04.2024**

**Coram:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	: Mr. Ashok Sachdeva
For the Respondent	: Adv. Mahima Shekhawat

**ORDER**

Mr. Ashok Sachdeva appeared as Authorised representative on behalf of the Applicant and submits that he needs instructions from the Applicant. List the matter on **09.05.2024**.

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**